

"That leave be granted to introduce a Bill further to amend the Prevention of Corruption Act, 1947."

The Motion was adopted.

PROF. MADHU DANDAVATE :
Sir, I introduce the Bill.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL***
(*Omission of Section 9A*)

SHRI MOOL CHAND DAGA (Pali) :
I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The Motion was adopted.

SHRI MOOL CHAND DAGA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(*Amendment of Seventh Schedule*)

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted

SHRI K. RAMAMURTHY : I introduce the Bill.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL***

(*Amendment of Section 16, etc.*)

SHRI K. RAMAMURTHY : I beg to move for leave to introduce a Bill further

to amend the Representation of the People Act, 1950.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The Motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

MR. DEPUTY SPEAKER : Dr. Subramaniam Swamy is absent. Dr. Vasant Kumar Pandit is also absent.

Now item 13. Mr. M.M. Lawrence.

CONSTITUTION (AMENDMENT) BILL*
(*Amendment of article 155, etc.*)

SHRI M.M. LAWRENCE (Idukki) :
I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER . The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted

SHRI M.M. LAWRENCE : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(*Amendment of article 19*)

SHRI M.M. LAWRENCE : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is ;

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI M.M. LAWRENCE : I introduce the Bill.